

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
RAJYA SABHA

UNSTARRED QUESTION NO. 892

ANSWERED ON 30.07.2024

ABOLISHING LTCG TAX ON EQUITIES/MUTUAL FUNDS

892. SHRI JAVED ALI KHAN:
SHRI RAMJI LAL SUMAN:

Will the Minister of FINANCE be pleased to state:

- (a) whether Government is contemplating to abolish long term capital gains (LTCG) tax on equities/mutual funds during 2024-25;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor along with the details of total tax collection due to imposition of LTCG tax since 2018 till date, year-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

- (a) & (b) There is no such proposal to abolish long term capital gains (LTCG) tax on equities/mutual funds during 2024-25.
- (c) The details in respect of long-term capital gains from e>Returns is as under:

S. No.	Assessment Year	Total Tax on Long Term Capital Gains (in Rs. Crore)
1	2019-20 (FY 2018-19)	29,219.70
2	2020-21 (FY 2019-20)	26,007.85
3	2021-22 (FY 2020-21)	38,588.80
4	2022-23 (FY 2021-22)	86,075.49
5	2023-24 (FY 2022-23)	98,681.34
